

HIGH COURT OF JAMMU AND KASHMIR, SRINAGAR
(Office of the Registrar General)

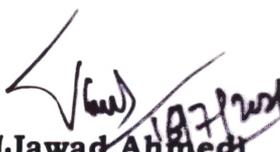
NOTIFICATION

No. 684 of 2021/RG

Dated 16-07-2021

It is notified for the information of all concerned that the provincial holiday on account of "Urs Shah-i-Hamdan" shall be observed in Srinagar wing of the High Court on 17th July, 2021 (Saturday).

By Order

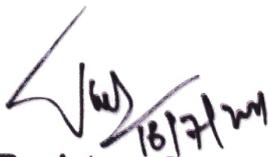

(Jawad Ahmed)
Registrar General

No. 33686-95/RG/NG

Dated 16-07-2021

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice _____
.....with the request to place the same before His Lordships for kind perusal and information.
3. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
6. Administrative Officer, Office of the Advocate General, J&K Srinagar.
7. President, Bar Association, Srinagar/Jammu
.... for information.
8. Incharge NIC for uploading the same on official website of the High Court of J&K.
9. Manager, Government Press, Srinagar.
10. Office file.


Registrar General